

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 109

CP (IB) No. 184/CHD/PB/2020

IN THE MATTER OF:

Punjab National Bank (obc)

...Petitioner/ Financial Creditor

Vs.

Kaur Sain Spinners Ltd.

...Respondent/ Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 18.04.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Harsh Garg, Advocate

For the Respondent : Ms. Supriya Garg, Advocate
Mr. Edward Masit, Advocate

ORDER

It is stated by learned counsel for the petitioner that different orders have been passed by the Hon'ble NCLAT, Hon'ble Supreme Court and DRT in the different litigations. He is directed to place on record the relevant orders passed by the Authorities within one week with a copy in advance to the counsel opposite. List the matter on 30.04.2024 in supplementary list.

-sd-
(UMESH KUMAR SHUKLA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM